

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
RAJYA SABHA
STARRED QUESTION No. 371
ANSWERED ON 27.03.2026

APPROVED DISTRICT EXPORT ACTION PLANS

*371. DR. DINESH SHARMA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of finalized and approved district export action plans;
- (b) whether district-level export data has been made publicly available;
- (c) if so, the details thereof;
- (d) the details of the increase in export value from the identified district export centers since the last three years;
- (e) whether a uniform testing and certification infrastructure has been created at the district level for stakeholders included in the district export action plans;
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (f): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY OF PART (a) to (f) OF RAJYA SABHA
STARRED QUESTION NO. 371 FOR ANSWER ON March 27, 2026 REGARDING
“APPROVED DISTRICT EXPORT ACTION PLANS”**

(a) to (f): The government has taken measures to identify export potential and promote exports from the districts under the 'Districts as Export Hubs' Initiative. It includes identifying products and services with export potential in all districts of the country, in consultation with all stakeholders, including states/UTs.

An institutional mechanism has been established in all States/UTs by forming the State Export Promotion Committee (SEPC) at the state level and the District Export Promotion Committee (DEPC) at the district level. The DEPCs prepare and implement district specific Export Action Plans in collaboration with all the relevant stakeholders at the Central, State and the District level.

The District Export Action Plan (DEAP) include the identification of the support required by the local industry in boosting their manufacturing and exports with impetus on supporting the industry from the production stage to the exporting stage. These plans outline the interventions that are required to promote the export of identified products and services from the district. Each DEAP are deliberated by the DEPC and various stakeholders before it is formally adopted by the DEPC of each District.

Under the initiative, District Export Action Plans (DEAPs) have been prepared for 590 districts, detailing supply chain bottlenecks and identifying possible interventions to mitigate them. Out of 590 DEAPs prepared, 249 have been adopted by DEPCs. The plans include details about the export potential and key products identified for that district under the DEH initiative.

India's export-related data including district-level information of exports (year wise details) is available at:

https://trade-analytics.commerce.gov.in/public/indiaTrade?KPI_ID=7

A uniform digital framework for testing and certification is operational through Bharat Aayat Niryat Lab Setu on the Trade Connect portal. Lab Setu functions as a national single-window platform integrating testing and inspection agencies across the country, thereby facilitating access to accredited laboratories and certification services for exporters and importers, including stakeholders covered under District Export Action Plans. The platform is aimed at streamlining testing and certification processes, improving transparency, reducing processing timelines, enabling paperless issuance and verification of test reports & certificates, thereby strengthening the overall trade facilitation ecosystem.
